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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(OS) 46/2019**

**UNION OF INDIA**

.....Plaintiff

Through: Mr. Sanjay Jain, Sr. Advocate with Mr. Piyush Joshi, Ms. Anuradha R.V., Ms. Sumiti Yadava, Ms. Vatsla Bhatia, Mr. Samar Pratap, Mr. Yagya Sharma and Ms. Harshita Sukheja, Advocates.

versus

**KHAITAN HOLDINGS (MAURITIUS) LIMITED & ORS.**

.....Defendants

Through: Mr. Dayan Krishnan, Sr. Advocate with Ms. Misha Rohatgi, Advocate for D-1. Mr. Rishi Agarwal and Mr. Daksh Arora, Advocates for D-5.

**CORAM:**

**HON'BLE MS. JUSTICE JYOTI SINGH**

**ORDER**

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**14.07.2025**

**I.A. 23169/2023**

List on 01.08.2025.

**JYOTI SINGH, J**

**JULY 14, 2025**

**S.Sharma**